(b) <tnd (c) A scheme for the establishment of a Central Pharmacy for the manufacture of standard Ayurvedic medicines is under consideration. Besides, a Centrally Sponsored Scheme for the development of State T.S.M. Pharmacies including herb gardens and drug testing laboratories is being finalised.]

12.00 NOON

PAPERS LAID ON THE TABLE

I.The Water (Prevention and Control of Pollution) Rules, 1975.

II. Hie Delhi Development
Authority
(Removal of Objectionable Developments) Rules, 1975.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BAGAT): Sir, I beg to lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Works and Housing Notification G.S.R. No. 58(E), dated the 27th February, 1975, publishing the Water (Prevention and Control of Pollution) Rules, 1975 incorporating corrigendum G.S.R. No. 2746, dated the 29th November, 1975, under sub-section (3) cf section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-10068/76].
- II. A copy (in English and Hindi) of the Ministry of Works and Housing Notification G.S.R. No. 2385, dated the 26th July, 1975, publishing the Delhi Development Authority (Removal of Objectionable Developments) Rules, 1975,

under section 58 of the Delhi Develop ment Act, 1957. [Placed in Library. See No. LT-10069/76].

I. The Uttar Pradesh Sugarcane (Regulation of Supply and Purchase) (Amendment) Ordinance, 1975.

II. The Interim Report (1975) of the Wakt Inquiry Committee.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table:

- I. A copy (in English and Hindi) of the Uttar Pradesh Sugarcane (Regula tion of Supply and Purchase) (Amend ment) Ordinance, 1975 (U.P. Ordinance No. 25 of 1975) promulgated by the Governor of Uttar Pradesh on the 17th September, 1975, together with a memo randum (in English and Hindi) explain ing the circumstances which necessitated immediate legislation by ihe said Ordi nance, under clause (2) of article 213 of the Constitution, read with sub-clause (iii) of clause (c) of the Proclamation dated the 30th November, 1975. issued by the President in relation to the State of Uttar Pradesh [Placed in Library. See No. LT-10073/76].
- II. A copy (in Hindi) of the Interim Report (1973) of the Wakf Inquiry Committee. [Placed in Library. *See* No. LT-10071/76]
- I.The Sugarcane (Control) Amendment Order, 1975.
 - II. The Sugarcane (Control) Second Amendment Order, 1975.
 - HI. The Sugar (Price Determination for 1975-76 Production) Order, 1975.

SHRI SHAH NAWAZ KHAN: Sir, i also beg to lay on the Table:

A copy each (in English and Hindi) Oi 'he following Notifications of the Ministry of Agriculture and Irrigation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

I. Notification G.S.R. No. 492(E), daied the 12th September, 1975, publishing the Sugarcane (Control) Amendment Order, 1975. 125

- II. Notification G.S.R. No. 542(E). dated the 27th October, 1975, publish ing the Sugarcane (Control) Second Amendment Order, 1975.
- III. Notification G.S.R. No. 571(E), dated the 29th November,1975,publish ing the Sugar (Price Determination for 1975-76 Production) Order, 1975.

[Placed in Library For (i) to (iii) *See* No. LT-10072/76]

Annual Report (1973-74) of the Union Public Service Commission and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE): Sir, on behalf of Shri Om Mehta, I beg to lay on the Table, under clause (1) of article 323 of the Constitution, a copy each (in English and Hindi) of the following papers:

- (i) Twenty-fourth Annual Report of the Union Public Service Commission for the year 1973-74.
- (ii) Government Memorandum on the Report explaining the reasons for non-acceptance of the Commission's advice in two cases referred to in paragraph 41 of the Report.
- (iii) Statement giving reasons for the delay in laying the documents mentioned at (i) and (ii) above.

[Placed in Library. For (i) to (iii) *See* No. LT-9994/76].

Annual Report and Accounts (1974-75) of the Central Warehousing Corporation New Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P

NDE): Sir, I beg to lay on the Table:

A copy (in English and Hindi) of the Eighteenth Annual Report and Accounts of the Central Warehousing Corporation, New Delhi, for the year 1974-75, together wi:h be Auditors' Report on the Accounts ion (11) of section 31 of the \\ ha\\ ling Corporations Act, 1962.

[Placed in Library. See No. LT-10078/76].

I.The Food Corporations (Second Am endment) Rules, 1975.

II. The Food Corporations (ThirdAmend ment) Rules, 1975.

SHRI ANNASAHEB P. SHINDE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Food), under sub-section (3) of section 44 of the Food Corporations Act, 1964:

- (i) Notifications G.S.R. No. 485(E), dated the 6th September, 1975, publishing ihe Food Corporations (Second Amendment) Rules, 1975. [Placed in Library. [See No. LT-10076/76].
- (ii) Notification G.S.R. 538(E), dated the 24th October, 1975, publishing the Food Corporations (Third Amendment) Rules, 1975. [Placed in Library. *See* No. 1.T-9993/76].
- I. Annual Report (1973-74) of the All India Institute of Medical Sciences, New Delhi.
- II. Annual Report (1974-75) of the All India Institute of Medical Sciences, New Delhi.

III. Annual Reports and Accounts (1974-75) of the Hindustan Latex Limited and related papers.

SHRI A.K.M. ISHAQUE: Sir, I also beg to lay en the Table a copy each (in English and Hindi) of the following papers, under section 19 of the All India Institute of Medical Sciences Act, 1956:

- I. Eighteenth Annual Report of the All India Institute of Medical Sciences. New Delhi, for the year 1973-74.
- II. Nineteenth Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1974-75.

[Placed in Library. For I & II See No. LT-10018/76].